

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 257 OF 2017**

**Dated: 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. KKK Hydro Power Limited**

**...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Pradeep Mishra  
Mr. Manoj Kumar Sharma for R.1

Mr. Anand K. Ganesan  
Mr. Amal Nair  
Ms. Swapna Seshadri  
Mr. Damodar Solanki for R2

**ORDER**

As agreed by learned counsel for the parties, list the matter on **20.11.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*